

Making land affordable

2448. SHRI MOHD. ALI KHAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that in spite of availability of flexible and low interest housing loans, people are not coming forward for housing projects due to heavy cost of land particularly in urban areas;

(b) if so, the details thereof; and

(c) whether Government has any plan to make land available at affordable prices to the needy to achieve the targets for affordable housing?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Ministry of Finance, Department of Financial Services has informed that unit-wise data analysis of outstanding individual housing loans submitted by the Housing Finance Companies (HFGs) and Public Sector Banks (PSBs) to National Housing Bank(NHB), reveals that the outstanding individual housing loans upto ₹10 lakh have grown by CAGR of over 5% during the period 2015-16 to 2017-18. Further, as on 31-03-2018, the unit-wise outstanding individual housing loans upto ₹10 lakh constituted about 51% of the unit-wise total outstanding individual housing loan portfolio of HFCs and PSBs.

(c) 'Land' and 'Colonization' are State subjects. It is, therefore, the responsibility of the State/Union Territory/ Urban Local Body (ULB) authorities concerned to provide encumbrance free land for the projects under the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission. Additionally, it is incumbent upon the States / UTs to prepare/ amend their Master Plans earmarking land for Affordable Housing. States/UTs have also committed to fulfill the mandatory conditions including providing additional FAR/ FSI/TDR and relaxed density norms for low cost housing.

Projects progress under AMRUT

†2449. DR. K. V. P. RAMACHANDRA RAO:

SHRI NARAYAN RANE:

SHRI D. KUPENDRA REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of cities where projects under the Atal Mission for Rejuvenation

†Original notice of the question was received in Hindi.

and Urban Transformation (AMRUT) are proposed to be launched and the amount allocated therefor, State-wise;

(b) the details of schemes as well as the status of progress of implementation of these projects, project-wise;

(c) whether a number of projects are pending under AMRUT scheme and if so, the reasons therefor; and

(d) the details of works taken up, funds released and expenditure incurred so far under each component of AMRUT scheme particularly in Andhra Pradesh and Telangana?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Government of India has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities across the country with focus on water supply, sewerage and septage management, storm water drainage, non-motorized urban transport and development of green spaces and parks. The Mission period is upto March, 2020. State Annual Action Plans (SAAPs) have been approved for all the States/Union Territories (UTs) for the entire Mission period in the first three years in three rounds. Details of SAAPs approved for all the States/Union Territories are given in the Statement (*See below*).

(b) to (d) All the State Annual Action Plans (SAAPs) have been approved for ₹77,640 crore including central share of ₹35,990 crore. Detailed Project Reports (DPRs) have been approved for projects costing ₹78,781 crore. Some States/UTs have taken projects in excess of their approved SAAP for which entire additional expenditure will be borne by the respective States/UTs. So far, contracts have been awarded for projects worth ₹55,649 crore including completed projects worth ₹2,591 crore and Notice Inviting Tenders (NITs) have been issued for projects worth ₹14,124 crore. The Ministry of Housing and Urban Affairs has so far released ₹ 16,807 crore to the States/UTs which includes funds for projects, Administrative & Office Expenses (A&OE), reforms incentives, formulation of GIS based master plans and funds released against eligible projects of erstwhile JnNURM. So far, utilisation certificates for ₹ 9,877 crore have been received from the States and Union Territories.

Details of works taken up, fund released and expenditure incurred/utilisation certificate received under AMRUT for the States of Andhra Pradesh and Telangana are as under:

(₹ in crore)

Sl. No.	Name of State/UT	SAAP Works Size	Comple- ted	Contr- acts awarded & work in progress	NITS issued	Central Assistance(CA) released						Utilisa- ton
						CA Released (Projects)	A.& OE	Reform Incen- tives	GIS Based Master Plan	JnNU- RM	Total CA released	
1	Andhra Pradesh	2,890	509	2,678	144	619.69	38.69	82.68	13.66	4.17	758.89	628.04
2	Telangana	1,666	122	1,524	4	302.00	13.16	68.44	2.30	81.10	466.99	219.69

Statement*Details of SAAPs approved for all the States/Union Territories*

(₹ in crore)

Sl. No.	Name of States/UTs	SAAP I	SAAP II	SAAP III	Total
States					
1.	Andhra Pradesh	662.86	877.05	1,350.26	2,890.17
2.	Arunachal Pradesh	40.94	46.67	52.64	140.25
3.	Assam	188.16	218.67	250.31	657.14
4.	Bihar	664.20	775.20	1,030.37	2,469.77
5.	Chhattisgarh	573.40	740.38	878.99	2,192.77
6.	Goa	59.44	69.60	80.14	209.18
7.	Gujarat	1,204.42	1,401.00	2,279.00	4,884.42
8.	Haryana	458.02	525.40	1,582.32	2,565.74
9.	Himachal Pradesh	88.23	101.33	114.96	304.52
10.	Jammu and Kashmir	171.00	197.33	224.72	593.05
11.	Jharkhand	313.36	376.80	555.58	1,245.74
12.	Karnataka	1,258.54	1,624.72	2,069.61	4,952.87
13.	Kerala	587.48	796.06	975.34	2,359.38
14.	Madhya Pradesh	1,655.81	2,050.90	2,493.95	6,200.66
15.	Maharashtra	1,989.41	2,489.91	3,230.00	7,759.32

Sl. No.	Name of States/UTs	SAAP I	SAAP II	SAAP III	Total
16.	Manipur	51.43	60.00	68.88	180.31
17.	Meghalaya	22.81	26.67	30.66	80.14
18.	Mizoram	40.56	46.67	53.02	140.25
19.	Nagaland	34.98	40.00	45.24	120.22
20.	Odisha	461.30	530.40	607.26	1,598.96
21.	Punjab	709.66	857.02	1,199.95	2,766.63
22.	Rajasthan	919.00	1,072.80	1,232.14	3,223.94
23.	Sikkim	13.43	13.33	13.30	40.06
24.	Tamil Nadu	3,249.23	3,834.49	4,111.06	11,194.78
25.	Telangana	408.51	554.77	702.98	1,666.26
26.	Tripura	36.62	49.33	62.30	148.25
27.	Uttar Pradesh	3,287.26	3,895.16	4,239.24	11,421.66
28.	Uttarakhand	148.53	197.33	247.16	593.02
29.	West Bengal	1,104.86	1,393.69	1,536.45	4,035.00
Union Territories (UTs)					
30.	Andaman and Nicobar Islands	3.18	3.60	4.04	10.82
31.	Chandigarh	15.04	18.00	62.03	95.07
32.	Dadra and Nagar Haveli	3.41	3.60	3.81	10.82
33.	Daman and Diu	4.56	5.75	7.72	18.03
34.	Delhi	223.07	265.73	313.51	802.31
35.	Lakshadweep	0.68	1.20	1.73	3.51
36.	Puducherry	18.97	21.60	24.34	64.91
TOTAL		20,672.36	25,182.16	31,785.51	77,640.02

Status of PMAY-U Scheme

2450. SHRI V. MURALEEDHARAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of funds sanctioned for PMAY-U during each of the last three years, State-wise;